

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No.359/2017

New Delhi this the 25th day of July, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. SHEKHAR AGARWAL, MEMBER (A)**

1. Anoop Kumar, Stenographer Grade-II, Group 'C',
Aged about 32 years,
S/o Shri Shiv Bahadur Singh,
R/o A-7/51, Sector 17, Rohini, Delhi-110089.
2. Deepika, Stenographer Grade-II, Group 'C',
Aged about 30 years,
S/o Shri Arjun Singh,
R/o 1592, Laxmi Bai Nagar, New Delhi-110023.
3. Pradeep Singh, Stenographer Grade-II, Group 'C',
Aged about 30 years,
S/o Shri Virendra Singh
R/o Flat No.C-165, F-Block, GTB Enclave,
Delhi-110093.
4. Abha Gupta, Stenographer Grade-II, Group 'C',
Aged about 26 years,
S/o Shri Kamal Gupta,
R/o E-174A, 2nd Floor, Pandav Nagar, Delhi-110091.
5. Geetanjali Rawat, Stenographer Grade-II, Group 'C',
Aged about 25 years,
S/o Shri D.S. Rawat,
R/o B-10, 2nd Floor, Krishi Vihar, J.B. Tito Marg,
New Delhi-110088.
6. Suman, Stenographer Grade-II, Group 'C',
Aged about 26 years,
S/o Late Shri Rajendra,
R/o 32/8, 2nd Floor Back Side, Ashok Nagar,
New Delhi-110068.
7. Shashi Kumar, Stenographer Grade-II, Group 'C',
Aged about 29 years,
S/o Shri Moti Lal,
R/o B-350/17, Tomar Colony,
Kamalpur, Burari, Delhi-110084.
8. Monika Sharma, Stenographer Grade-II, Group 'C',
Aged about 24 years,
W/o Shri Krishan Kumar Nirmal,
R/o Flat No.204, Utsav Apartment,
Rohini, Sector-18, Delhi-110089.
9. Ginni Babbar, Stenographer Grade-II, Group 'C',

Aged about 27 years,
 D/o Shri Ravinder Babbar,
 R/o B-1/267, Yamuna Vihar, Delhi-110053.

10. Sultan Singh, Stenographer Grade-II, Group 'C',
 Aged about 34 years,
 S/o Shri Mahender Singh,
 R/o Village Sondhapur, Jotal Road,
 Panipat, Haryana.
11. Sunny Rathore, Stenographer Grade-II, Group 'C',
 Aged about 26 years,
 S/o Shri Ramesh Rathore,
 R/o I-162, Shakarpur, Anand Vas,
 New Delhi-110034.
12. Pooja Kumari, Stenographer Grade-II, Group 'C',
 Aged about 26 years,
 D/o Shri Rajendra Singh,
 R/o 283, IT Quarters, Type-II, Pitampura,
 Delhi-110088.
13. Pardeep, Stenographer Grade-II, Group 'C',
 Aged about 29 years,
 S/o Shri Rajender Kumar,
 R/o 284, IT Quarters, Type-II, Pitampura,
 Delhi-110088.
14. Loveneet, Stenographer Grade-II, Group 'C',
 Aged about 28 years,
 S/o Shri Ved Prakash Nanda,
 R/o WZ-K-111B, Krishna Park Extn.,
 Outer Ring Road, Vikas Puri,
 New Delhi-110018.
15. Ravinder Kumar, Stenographer Grade-II, Group 'C',
 Aged about 36 years,
 S/o Shri Rameshwar Singh,
 R/o H.No.360/E, Pana Udyan, Church Road,
 Narela, Delhi-110040.
16. Sugandh Arora, Stenographer Grade-II, Group 'C',
 Aged about 30 years,
 S/o Shri Puran Parkash Arora,
 R/o F-188A, Near Paliwal, Dharamshala,
 Laxmi Nagar, Delhi-110092.
17. Anita Sharma, Stenographer Grade-II, Group 'C',
 Aged about 23 years,
 D/o Jawala Dutt,
 R/o 44D, Sector-4, DIZ Area, Raja Bazar,
 Gole Market, Delhi-11000.Applicants

(By Advocate: Shri M.K. Bhardwaj)

Versus

Union of India & Others

1. The Secretary (Revenue),
Ministry of Finance,
North Block, New Delhi.
2. The Chairperson,
Central Board of Direct Taxes,
North Block, New Delhi.
3. The Principal Chief Commissioner of Income Tax (CCA),
Delhi, CR Building,
I.P. Estate, New Delhi-110002. Respondents

(By Advocate: Shri Ashok Kumar)

ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar, Member (J)

Heard both sides.

2. The applicants in the instant O.A are Stenographer Grade-II, Group 'C' and filed the O.A having aggrieved by the action of the respondents in not counting their past service rendered in the previous regions for consideration of their cases for the purpose of promotion to the post of Grade-I Inspectors, Income Tax.
3. It is submitted by the learned counsel for the applicant that the subject matter of this O.A is squarely covered by a decision of a Coordinate Bench of this Tribunal in O.A No. 4547/2015 dated 15.01.2016 and the said judgment has been implemented in respect of the applicants therein. Though the applicants are identically placed the respondents are not extending the said benefit to them.
4. The respondents vide their counter filed in the O.A though not disputed the fact that the applicants are identically placed like

the applicants in O.A 4547/2014 dated 15.01.2016 however, submitted that the said orders have not been implemented and that they have challenged the said order by filing Writ Petition before the Hon'ble High Court of Delhi.

5. Since it is admitted that the applicants are identically placed like the applicants in O.A 4547/2015 and that as on today the decision in the said O.A is neither stayed nor interfered by any higher Court, the instant O.A is also disposed of in terms of the decision of the said O.A. However, the same is subject to the result of the Writ Petition if any, filed by the respondents. The required exercise shall be completed by the respondents within 90 days from the date of receipt of a copy of this order. No costs.

(Shekhar Agarwal)
MEMBER (A)

(V. Ajay Kumar)
MEMBER (J)

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